

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: Petition No. 57/GT/2012

Date: 18.7.2012

To,

Shri S. K. Dube, Managing Director,
ONGC Tripura Power Company Limited,
6th Floor, A Wing,
IFCI Tower-61, Nehru Place,
New Delhi-110019

Sir,

Subject: Petition No.57/GT/2012- Determination of Tariff for Palatana Combined Cycle Gas Turbine Power Project (2 x 363.3 MW) for the period of COD of Unit-1 upto 31.3.2014 - Request for extension of time.

Ref: Your letter dated 13.7.2012

With reference to your letter above on the said subject, I am directed to inform you that the time for submission of information/clarification in the above matter has been extended till 23.7.2012.

Yours sincerely,
Sd/-
B. Sreekumar
Deputy Chief (Law)